COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 273 OF 2015 AND IA NO. 441 OF 2015

Dated: 29th November, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

West Bengal State Electricity Distribution Co. Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Aniket Prasoon

Mr. Abhishek Kumar

Counsel for the Respondent(s) : Mr. Rajiv Yadav for R-2

Ms. Swapna Srivastava Ms. Sanjana Dua for R-3

ORDER

The learned counsel appearing for the Appellant submits that since the insolvency proceedings are pending before the National Company Law Appellate Tribunal, the matter may be adjourned to sometime in February, 2019.

Accordingly, list the matter for hearing on **27.02.2019**.

(S. D. Dubey) Technical Member (Justice N. K. Patil)
Judicial Member

mk/bn